

(b) if so, whether such permission has been given; and

(c) the Central aid that is proposed to be given in this connection?

The Deputy Minister of Irrigation and Power (Shri Nathi): (a) to (c). A statement containing the requisite information is given below.

#### STATEMENT

(a) and (b).  
Kakrapar Power House

There is no proposal to have a power house at Kakrapar.

Purna Power House

The Purna Hydro-electric Project has been included in the Second Five Year Plan. On technical examination of this scheme, it has been found that with the present pattern of irrigation discharge, the power generation aspect of the project cannot be financially justified. This has been brought to the notice of the Government of Bombay.

Ukal Power House

The power generation aspect of the scheme is likely to be considered for the Third Five Year Plan. The potentials etc. are under examination.

(c) In view of reply to parts (a) and (b), the question of Central aid does not arise at this stage.

Procurement of Rice and Paddy in Madhya Pradesh and Orissa

1812. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of paddy or rice procured from the 1st August, 1959 to the end of October, 1959 in Madhya Pradesh and Orissa; and

(b) the total quantity left in these States for local consumption out of the procured foodgrains?

The Deputy Minister of Food and Agriculture (Shri A. M. Thakur):

(a) and (b). The quantities of paddy and rice procured by or on behalf of the Central Government and delivered to them from the 1st August, 1959 to the end of October, 1959, in Madhya Pradesh and Orissa were as follows:—

	(In tons)	
	Rice	Paddy
Madhya Pradesh	35,890	Nil
Orissa	23,804	16,814

The above-mentioned quantities procured by or on behalf of the Central Government were meant for export to other States and not for local consumption.

Air Accidents

1813. { Shri D. C. Sharma:  
Shri Hem Barua:

Will the Minister of Transport and Communications be pleased to lay a statement showing:

(a) the details of air accidents which have taken place since 1st August, 1959 in which aircrafts of the Air India International and the Indian Airlines Corporation were involved;

(b) the reasons for each accident; and

(c) the extent of loss sustained in each accident?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) No aircraft either of the Indian Airlines Corporation or the Air India International was involved in any air accident since 1st August, 1959.

(b) and (c). Do not arise.

Export of Rice and Paddy from Punjab

1814. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Punjab Government have exported rice and paddy to Centre during the year 1959-60 so far;